

राष्ट्रीय हरित अधिकरण / National Green Tribunal
 प्रधान न्यायपीठ / Principal Bench
 फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
 नई दिल्ली / New Delhi – 110001

NGT/PB/ 04/Admin/2014 (pt.) | 2476

03rd November, 2018

NOTICE

Sub: Advertisement for engagement of Multi-Tasking Staff (MTS) on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from eligible candidates for engagement of Multi-Tasking Staff on contractual basis for a period of three months which may be further extended depending upon the performance / requirement or as may be decided by the Competent Authority, as per the following criteria.

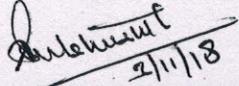
| Name of the posts & Number | Eligibility | Age limit | Place of assignment | remuneration |
|--|---|------------------------|--|--|
| Multi Tasking Staff – 04* (subject to variation) | (i) Matriculation or equivalent from a recognised board but qualifications can be relaxed, if candidate is found exceptionally suitable. Candidates having the knowledge of Cooking will be given preference | Between 18 to 27 years | National Green Tribunal Principal Bench, New | As per the Minimum Wages Act as amended from time to time. |



The terms and conditions for the above engagement shall be as follows:

- i. The person to be engaged as MTS shall perform their duties as assigned by the controlling officer from time to time.
- ii. One day casual leave shall be given in a month, to be availed with prior permission.
- iii. In special circumstances, the MTS can be called for service on holidays or duties can be assigned beyond normal working hours. The MTS are required to mark the biometric attendance and punctuality be maintained.
- iv. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
- v. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.
- vi. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.
- vii. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
- viii. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- ix. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.

- x. The engaged persons, if absent from duty for more than 07 (seven) days without intimation and approval of leave or without satisfactory reason, shall be liable to be dismissed from engagement without giving any notice.
3. The Competent Authority reserves the right either to make engagement or may not proceed for engagement even though the advertisement as published.
4. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the "Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 15th November, 2018 (5:00 PM)."


2/11/18
(Dr. Saurabh Kulshreshtha)
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune)
5. Ld. Deputy Registrar, PB
6. AAO cum DDO, NGT
7. All Section In-charge, NGT, PB
8. Computer In-charge for uploading on the website
9. Guard file
10. Concerned Office File

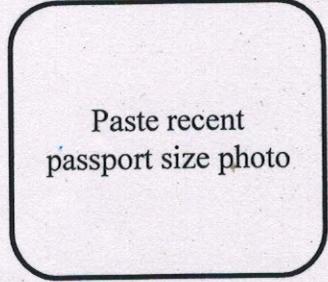
National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

APPLICATION FORM FOR ENGAGEMENT OF MTS ON CONTRACTUAL BASIS

NOTICE DATED: 03/11/2018

POST APPLIED FOR

1. Name (in block letters) :
2. Father's / Husband's Name :
3. Sex : (Male/Female)
4. Postal Address (for correspondence) :
.....
.....
(i) Contact No. (Mobile & Landline) :
(ii) Alternative Contact :
5. Permanent Address :
.....
.....
6. E-mail id :
7. Fax No. :
8. Date of Birth :
Years Months Days



9. Educational Qualification:

| Exam Passed | Board/ University | Year of passing | Subjects | Division / Class | Percentage |
|-------------|-------------------|-----------------|----------|------------------|------------|
| | | | | | |
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10. Professional Qualification:

| Exam Passed | Board/ University | Years of Passing | Subjects | Division/ class | Percentage |
|-------------|----------------------|---------------------|----------|--------------------|------------|
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11. Experience:

| Post held | From | To | Scale of Pay/ consolidated pay / remuneration | Ministry/Department | Subject handled (in brief) |
|-----------|------|----|--|---------------------|-------------------------------|
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12 Any Other Information
(Additional sheet may
be furnished, if
required)

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DECLARATION

I solemnly do hereby affirm and declare that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(.....)
Signature

Full Name:.....

Date:.....

Place:.....